

**IN THE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE, Chennai**

**Original Application. No. 171 of 2021 (SZ)**

**IN THE MATTER OF**

Tribunal on its own motion- SUO MOTU Based on the  
News item published in the New Sunday Express News Paper,  
Edition Dated: 11.07.2021, " Illegal diversion of sewage into  
Storm water drains continues".

----- Applicant(s)

-Versus-

- 1) The Chief Secretary to Govt. of Tamil Nadu,  
Govt. Secretariat, Fort George,  
Chennai, Tamil Nadu - 600 009.
- 2) The Additional Chief Secretary to Govt. of Tamil Nadu,  
Public Works Department,  
Govt. Secretariat, Fort George,  
Chennai, Tamil Nadu - 600 009.
- 3) The Principal Secretary to Govt. of Tamil Nadu,  
Department of Environment,  
Climate Change & Forests,  
Govt. Secretariat, Fort George,  
Chennai, Tamil Nadu - 600 009.
- 4) Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Govt. Secretariat, Fort George,  
Chennai, Tamil Nadu - 600 009.
- 5) The Chairman,  
Tamil Nadu Pollution Control Board,  
No.76, Anna Salai, Guindy,  
Chennai, Tamil Nadu - 600 032.

  
Superintending Engineer,  
Storm Water Drain Department  
Greater Chennai Corporation

- 6) The Member Secretary,  
Chennai Rivers Restoration Trust,  
6 / 103, Dr. D.G.S Dinakaran Salai,  
Raja Annamalaipuram, Chennai - 600 028.
- 7) Chennai Metropolitan Water Supply & Sewerage Board,  
Rep, by its Managing Director,  
No.1, Pumping Station Road,  
Chintadripet, Chennai – 600 031.
- 8) The District Collector,  
Chennai District,  
District Collectrate Office,  
No.62, Rajaji Salai, 4<sup>th</sup> Floor,  
Chennai – 600 001.
- 9) Greater Chennai Corporation,  
Rep., by its Commissioner,  
Ripon Building,  
Chennai - 600 003.
- 10) The Superintending Engineer,  
SWD, CRRT & Mechanical,  
Greater Chennai Corporation,  
Ripon Building,  
Chennai - 600 003.

----- Respondent(s)

**ADDITIONAL STATUS REPORT FILED ON BEHALF OF**  
**GREATER CHENNAI CORPORATION**

I S.P. Balasubramanian, Son of Mr.Subbaih, Hindu aged about 58 years, Superintending Engineer, Storm Water Drain Department, Greater Chennai Corporation, Ripon buildings, Chennai – 600 003, do hereby solemnly affirm and sincerely state as follows:

  
Superintending Engineer ,  
Storm Water Drain Department  
Greater Chennai Corporation

2. I am the Superintending Engineer, Storm Water Drain Department of Greater Chennai Corporation and I am well acquainted with the facts of the case from the records and as such I am filing this additional status report on behalf of the respondent.

3. I respectfully submit that the places of Langs Garden Road, EB Link Road has been inspected and it is submitted that CMWSSB has taken action for arresting the illegal sewer flow into the Cooum river and also has diverted the sewage water to the pumping station at Langs Garden Road.

4. I respectfully submit that CMWSSB is taking action for diverting sewerage by interception and is taking action for construction of modulated STP and STP under CRRT project

✓5. I respectfully submit that an act has been enacted for imposing and increasing the fine amount to the offenders letting the sewage into the storm water drain. Accordingly the respective zones 1 to 15 are taking action for imposing of fine and plugging of the illegal sewer connection along with CMWSSB.

✓6. I respectfully submit that the Greater Chennai Corporation along with CMWSSB is carrying out regular inspection for plugging of illegal sewer connection and imposing fine to the offenders letting into the Storm Water Drain.

Dated at Chennai this the 29<sup>th</sup> Day of March, 2022



Counsel for Respondent



Respondent  
Superintending Engineer,  
Storm Water Drain Department  
Greater Chennai Corporation

Verification

It is verified that what is stated above paragraphs are true and correct to the best of my knowledge and belief

Dated at Chennai this the 29<sup>th</sup> Day of March, 2022



Respondent

Superintending Engineer  
Storm Water Drain Department  
Greater Chennai Corporation

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continues".

----- Petitioner

-Vs-

The Chief Secretary to Govt. of  
Tamil Nadu and 9 others

----- Respondents

ADDITIONAL STATUS REPORT  
FILED ON BEHALF OF  
GREATER CHENNAI  
CORPORATION

Ms. Ramadevi

Counsel for Respondents